

Handpumps and Digging of wells in Gujarat

2305. DR. AMRITLAL KALIDAS PATEL: Will the PRIME MINISTER be pleased to state:

(a) the total amount allocated and released for the installation of handpumps and digging of wells in the rural and drought prone areas of Gujarat State; and

(b) the number of handpumps installed and the wells dug in the State till-date?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) Central assistance under Accelerated Rural Water Supply Programme is not released to the State on schemewise basis. Assistance is not given for digging of wells unless these are sanitary wells. Out of the allocation of Rs. 26.56 crores for 1993-94 for Gujarat Rs. 20.74 crores has been released so far.

(b) Number of wells dug is not monitored at the level of the Central Government. The State Government had reported that 54121 handpumps had been installed upto January, 1994.

Review of Laws of Boilers and Unfired Pressure Vessels

2307. PROF. PREM DHUMAL:
SHRI ANNA JOSHI:
SHRI PHOOL CHAND
VERMA:

Will the PRIME MINISTER be pleased to state:

(a) whether a Committee was appointed in 1972 for comprehensive review of the laws on boilers and unfired pressure vessels;

(b) whether the said Committee has submitted its report;

(c) whether the Government have since implemented its recommendations; and

(d) if so, the details thereof and the reasons for implementing the report after a lapse of twenty years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). The implementation of the recommendations has been under consideration since 1974. The report of the committee was circulated to the State Governments in 1974 and again in 1984. Most of the States neither agreed to setting up of a Central Government organisation for inspection of boilers nor to some supervisory control over their Inspectorate of Boilers. Therefore, the Central Government after considerable discussions and taking into consideration the new Industrial Policies and the views of the State Governments decided to amend the Indian Boilers Act, 1923.

[Translation]

Hostels in Sainik Schools

2308. SHRI MUMTAZ ANSARI: Will the PRIME MINISTER be pleased to state:

(a) the number of Sainik Schools in the country having hostel facilities, State-wise;

(b) the number of Sainik Schools without hostel facilities of their own; and

(c) the reasons for not providing such facilities in all the Sainik Schools?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (c). There are 18 Sainik Schools in the country. All the Schools are having hostel facilities.

List of Sainik Schools in various States is given in the enclosed *Statement*.

STATEMENT

1. Sainik School, Satara, Maharashtra
2. Sainik School, Kunjpura, Haryana
3. Sainik School, Balachadi, Gujarat
4. Sainik School, Chittorgarh, Rajasthan
5. Sainik School, Kapurthala, Punjab
6. Sainik School, Korukonda, Andhra Pradesh
7. Sainik School, Kazhakootam, Kerala
8. Sainik School, Purulia, West Bengal
9. Sainik School, Bhubaneswar, Orissa
10. Sainik School, Amravathinagar, - Tamil Nadu
11. Sainik School, Rewa, Madhya Pradesh
12. Sainik School, Tilaiya, Bihar

13. Sainik School, Bijapur, Karnataka

14. Sainik School, Gopalpara, Assam

15. Sainik School, Nagrota, Jammu and Kashmir.

16. Sainik School, Imphal, Manipur

17. Sainik School, Sujanpur Tihra, Himachal Pradesh

18. Sainik School, Ghorakhal, Uttar Pradesh

[English]

Voters' Cards by ECIL

2309. SHRI A. ASOKARAJ: Will the PRIME MINISTER be pleased to state:

(a) whether the Electronics Corporation of India Limited (ECIL), has offered to make low cost voters' identity cards; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) and (b). Electronics Corporation of India Limited (ECIL), a public sector enterprise, manufactures a system to make photo identity cards using technology developed indigenously by the Bhabha Atomic Research Centre.

The approximate cost of each system is Rs. 6.5 lakhs and the recurring cost per card will be around Rs. 2.50. The